

**Regarding installation of a statue of Dr. B.R. Ambedkar in the premises of Supreme Court of India.-laid**

**DR. THOL THIRUMAAVALAVAN (CHIDAMBARAM):** Dr B.R. Ambedkar was India's first Law Minister and the Chief Architect of the Constitution of India. Evidently, he has been a vital part of the legal institutions in India. Unfortunately, he has not been adequately memorialized at the Supreme Court of India, since a statue of Dr Ambedkar has still not been installed in the premises. His statue can be seen in the lawns of the Parliament of India. I request that a statue of Dr B.R. Ambedkar be installed in the lawns of the Supreme Court of India.

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**माननीय सभापति:** प्लीज, आप बैठ जाइए।

? (व्यवधान)

**HON. CHAIRPERSON:** Please go back to your seats.

? (Interruptions)

**HON. CHAIRPERSON:** Please sit down.

? (Interruptions)

**माननीय सभापति:** प्लीज, आप भी बैठिए।

? (व्यवधान)

**माननीय सभापति:** कृपा करके आप बैठिए।

? (व्यवधान)

**माननीय सभापति:** माननीय सदस्यगण, वर्ष 2023-24 के लिए केंद्रीय बजट के संबंध में अनुदानों की मांगों को आज सायं छः बजे सभा की अनुमति के लिए प्रस्तुत किया जाएगा।

? (ब्यवधान)

**माननीय सभापति :** सभा की कार्यवाही छह बजे तक के लिए स्थगित की जाती है।

**14.06 hrs**

*The Lok Sabha then adjourned till Eighteen of the Clock.*

**18.00hrs**

*The Lok Sabha reassembled of Eighteen of the Clock.*

(Hon. Speaker *in the Chair*)

? (ब्यवधान)

**HON. SPEAKER:** The Finance Bill is not going to be taken up today.

? (*Interruptions*)

**HON. SPEAKER:** You may speak after the Demands are put to vote.

? (*Interruptions*)